

**Central Administrative Tribunal  
Madras Bench**

**CP 310/00082/2017 in OA 310/00920/2014**

**Dated Tuesday the 18<sup>th</sup> day of June Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Mr. P. Madhavan, Member(J)  
&  
Hon'ble Mr. T. Jacob, Member(A)**

1. L. Kumaraguru  
No. 77/22, Type II  
CVRDE Quarters  
Bharathiar Nagar, Avadi  
Chennai – 600 054.

2. G. Thanikachala Murthy  
No. 270, T.V.K. Nagar  
Sembiam, Chennai – 600 011.

... Applicants

By Advocate **M/s Giridhar & Sai**

1. Shri. Sanjay Mitra, IAS  
The Secretary  
Ministry of Defence  
New Delhi – 110 001.

2. Shri. Ashok Kumar Singh  
Additional Director General of Movements  
Director General of Operational Logistics & SM  
General Staff Branch  
Integrated HQ of MOD (Army)  
New Delhi – 110 011.

3. Shri. M.T. Ramesh  
The Commandant  
Embarkation Headquarters  
Fort St. George, Chennai.

... Respondents

By Advocate **Mr. M. Kishore Kumar**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition has been filed alleging wilful disobedience of the order of this Tribunal dated 21.07.2016 in OA 920/2014.

2. When the matter came up for hearing today, learned counsel for the respondents would submit that the order of this Tribunal had been fully complied with and the CP could be closed. Counsel for the respondents produces a copy of the order which is taken on record.
3. Accordingly Contempt Petition is closed. Notices discharged.

(T. Jacob)  
Member (A)

18.06.2019

(P. Madhavan)  
Member(J)

AS